

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/44/ (IB)/2017

NAME OF THE PETITIONER(S) : SPX FLO TECHNOLOGY INDIA PVT LTD

NAME OF THE RESPONDENT(S) : ORCHID CHEMICALS PHARMACEUTICALS LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M.R. PREETHI	Advocate for petitioner	M.R. Preethi
2.	NANCHELL J. RAJKUMAR	Advocate for Respondent	N. Rajkumar

ORDER

Counsel representing both the parties are present. Both the counsel stated that they are proposing the terms of settlement for paying the outstanding debt in instalments. Counsel for respondent sought time for filing memo giving the payment schedule. Counsel for petitioner reported no objection for granting time to the respondent. Time enlarged at request. Put up on **18.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)